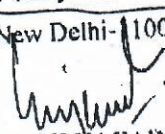


**Subject:- Prayer Meeting in the memory of Mrs. Madhavi Kutty Chandrasekharan revered mother of Hon'ble Mr. Justice C. Hari Shankar.**

With profound sorrow and grief this is to inform that Mrs. Madhavi Kutty Chandrasekharan revered mother of Hon'ble Mr. Justice C. Hari Shankar, High Court of Delhi, New Delhi, has left for her heavenly abode on 22.04.2019.

'Prayer Meeting' in the memory of the departed soul will be held on 29<sup>th</sup> April, 2019 (Monday) from 06:00 pm to 07:00 pm at Sri Sathya Sai International Centre, Pragati Vihar, Lodhi road, Near Nehru Stadium, New Delhi-110003.

  
(GAJENDER SINGH NAGAR)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

1056 / 25992-26092  
No. .... / ACJ(Central)/2019

Dated, Delhi the... 25/4/19.

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket / KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS/on Centralized website also.

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

OFFICE OF THE DISTRICT & SESSIONS JUDGE NORTH DISTRICT  
ROHINI COURTS COMPLEX, DELHI

No. 14271-14305 Admn-III/Cir/North/RC/2019

Dated, Delhi, the:- 29/4/19

Copy forwarded for information and necessary action to :-

All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi.  
Judge North, Rohini Courts, Delhi.